GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 3032 TO BE ANSWERED ON DECEMBER 18, 2025

IMPLEMENTATION OF SWACHH BHARAT MISSION – URBAN IN ANDHRA PRADESH

NO. 3032. SHRI G LAKSHMINARAYANA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total funds allocated, released and utilised under Swachh Bharat Mission-Urban (SBM-U) in Andhra Pradesh since 2014-15, year and district-wise;
- (b) the number of Individual Household Latrines (IHHLs), Community and Public Toilets constructed under SBM-U in the State along with targets versus achievements, district-wise;
- (c) the number of Urban Local Bodies (ULBs) in Andhra Pradesh that have achieved ODF, ODF+ and ODF++ status respectively along with the number still pending certification;
- (d) the status of Solid Waste Management infrastructure in the State including functional Material Recovery Facilities (MRFs), Waste Processing Plants and Door-to-Door Waste Collection coverage, ULBwise;
- (e) whether any ULBs in Andhra Pradesh have shown a decline in cleanliness or ODF sustainability indicators in recent Swachh Survekshan rankings or citizen feedback assessments and if so, the details thereof; and
- (f) the steps taken by the Government to support underperforming ULBs in Andhra Pradesh to improve urban sanitation outcomes under SBM 2.0?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a): Swachh Bharat Mission- Urban is under implementation in all the urban areas of the country including State of Andhra Pradesh since 2014. To carry forward the progress made under first phase, SBM-U 2.0 was launched during October, 2021.

State of Andhra Pradesh under SBM-U (2014-2021) was allocated ₹571.33 crores, out of which central share funds amounting to ₹567.36 (99.31%) crores has been released. Under SBM-U 2.0, Centre share funds of ₹1413.30 crores were allocated to the state, out of which action plans having central share of ₹1409.75 (99.74%) crores have been approved and ₹302.75 (21.42%) crores have already been claimed by the State of Andhra Pradesh.

Under SBM-U and SBM-U 2.0 Central Share of funds are released to the States/UTs based on the complete proposal received from the State Government duly approved by State Level Technical Committee (SLTC). Hence, no district-wise data is maintained at Ministry level. Year-wise detail of funds claimed by the State of Andhra Pradesh is annexed.

- (b) & (c): In the State of Andhra Pradesh, all the cities have been certified Open Defecation Free (ODF). Also, 119 cities have been certified ODF+, 18 cities have been certified ODF++ and 3 cities have been certified Water+ till date. This has been achieved through construction of 2.43 lakh Individual Household Latrines (IHHLs) against mission target of 1.93 lakh IHHLs and 17,799 seats of community/Public toilets including urinals have been constructed against the mission target of 21,464 CT/PTs seats.
- (d) to (f): In the recent Swachh Survekshan rankings and citizen feedback assessments, State continues to demonstrate consistent performance in maintaining sanitation standards and ODF sustainability in all ULBs. To further support the State in improving management of Municipal Solid Waste (MSW), projects for remediation of 85.43 lakh ton of legacy waste, waste to composting plants of 3064 tonnes per day (TPD), bio-methanation plants of 165 TPD, Material Recovery Facilities (MRF) of 2954 TPD, Sanitary Landfill (SLF) of 1685 TPD, Construction & Demolition (C&D) waste processing plants of 650 TPD alongwith 107 Mechanical Road sweepers with total central share of ₹458.18 crores have been approved. Details of waste processing facilities along with waste dumpsites in State may be accessed https://sbmurban.org/swachh-bharat-mission-progess.

Annexure

Annexure referred in reply of part (a) of Lok Sabha Unstarred Question No. 3032 due for reply on 18.12.2025 regarding "Implementation of Swachh Bharat Mission – Urban in Andhra Pradesh"

(Figures in Crores)

S. No.	Financial year	Centre Share Funds claimed by Andhra Pradesh
1	2014-15	40.00
2	2015-16	73.19
3	2016-17	204.11
4	2017-18	139.70
5	2018-19	52.87
6	2019-20	57.50
7	2020-21	0.00
8	2021-22	67.00
9	2022-23	231.69
10	2023-24	0.00
11	2024-25	4.06